

W.P(C)No. 13029 OF 1985
TEM No.301A1 to 301A3 Court No. 2

SECTION PIL
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Item No. 301A1@@
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Report on behalf of Amicus Curiae filed in Court on 17.09.2001

and

I.A. NO. 143 in
Writ Petition(Civil) No.13029/1985

M.C.MEHTA

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(for directions and office report)

ITEM NO.301A2@@
CCCCCCCCCCCC

I.A. No. 150 and I.A. No. 153 in I.A. No. 15-16 in W.P. (C) No.
13029/1985

M.C.MEHTA

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(For directions on behalf of Rajasthan State Road Transport
Corporation)

with

I.A. No. 151 in WP(C) No. 13029/1985 (for impleadment and
directions on behalf of Delhi Petrol Dealers Association)

I.A. No. 152 in WP(C) No. 13029/1985 (for directions on behalf
of A.C.)

I.A. No. 158 in WP(C) No. 13029/1985 (for directions on behalf
of CNG Bus Operators Association)

I.A. No. 159 in WP(C) No. 13029/1985 (for directions on behalf
of Department of Transport, Govt. of NCT of Delhi)

I.A. No. 161 in WP(C) No. 13029/1985 (for exemption from operation
of the order dated 28.07.1998 read with order dated 26.03.2001 in
respect of vehicles belonging to Lok Sabha/Rajya Sabha Secretariat)

I.A. No. 163 in WP(C) No. 13029/1985 (for directions on behalf of
M/s. TATA Engineering & Locomotive Company Ltd.)

I.A. No. 164 in WP(C) No. 13029/1985 (for impleadment on behalf of
I.O.C.L.)

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ITEM NO.301A3@@
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I.A. No. 160 in W.P. (C) No. 13029/1985

M.C.MEHTA

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(for directions on behalf of I.G.L.)

with

I.A. No. 162 in WP(C) No. 13029/1985

(for directions on behalf of Delhi CNG Private Bus Operators)

I.A. No. 165 in WP(C) No. 13029/1985

(for clarification/direction on behalf of NCT of Delhi)

I.A. No. 166 in WP(C) No. 13029/1985

(for intervention) (In the matter of VDO-India Ltd.)

Date : 28/02/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL

HON'BLE MR. JUSTICE V.N. KHARE

HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)

Mr. Harish N. Salve, S.G. (A.C.)

Mr. Uday Umesh Lalit, Adv. (A.C.)

Ms. Aparajit Singh, Adv.

Mr. Siddharth Choudhary, Adv.

Mr.M.C. Mehta, Petr. in Person (N.P.)

For Applicant (s)

in IA 143

in IA 150 & 153

(For RSRTC)

Mr. Sushil Kumar Jain, Adv.

in IA 151

Mr. Ajay Choudhary, Adv.

Mr. Sanjay Bansal, Adv.

Mr. G.K. Bansal, Adv.

in IA 152

Mr. Harish N Salve, SG (AC)

Mr. U U Lalit, Adv. (AC)

in IA 158

Ms. Indu Malhotra, Adv.

in IA 159 & 165

(NCT of Delhi)

Mr. Kapil Sibal, Sr. Adv.

Mr. Rakesh Dwivedi, Sr. Adv.

Mr. S. Wasim A. Qadri, Adv.

Mr. Abhishek Choudhary, Adv.

Mr. Bipul Kumar, Adv.

Mr. D S Mahra, Adv.

in IA 161
(U.O.I.)
Mr. Mukul Rohtagi, ASG.
Mr. A.D.N. Rao, Adv.
Mr. Y.P. Mahajan, Adv.
Mr. B V Balaramdas, Adv.

in IA 163
(TELCO)
Mr. F.S. Nariman, Sr. Adv.
Mr. Percy Gandhi, Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Nandini Gore, Adv.
Ms. Pooja Gautam, Adv.
Ms. Manik Karanjawala, Adv.

in IA 164
(Indian Oil
Corp'n. Ltd.)
Mr. Altaf Ahmed, ASG.
Mr. S.K. Puri, Adv.
Mr. Ujjwal Banerjee, Adv.
Ms. Anindita Gupta, Adv.
Mr. H K Puri, Adv.

in IA 160
(I.G.L.)
Mr. Siddharth Yadav, Adv.
Ms. Anupama Grover, Adv.
Mr. Rakesh K Sharma, Adv.

in IA 162
(CNG PVT. Bus
Operators)
Mr. Sanjeev K. Kapoor, Adv.
Mr. Narendra Verma, Adv.
Mr. Vishal Gupta, Adv.
Mr. Sanjay Pathak, Adv.
Er. Anil Kumar Mittal, Adv.
Mr. Prashant Bhushan, Adv.

in IA 166
Mr. Raju Ramachandran, Sr. Adv.
Mr. Joseph Pookkatt, Adv.
Mr. Presenjit Keswani, Adv.
Mr. Prashant Kumar, Adv.

For Respondent (s)
Min. of Env./U.O.I.
Mr. Mukul Rohtagi, ASG.
Mr. A.D.N. Rao, Adv.
Mr. Y.P. Mahajan, Adv.
Mr. B.V. Balaram Das, Adv.

For NCT of Delhi &
Delhi Police
Mr. Rakesh Dwivedi, Sr. Adv.
Mr. S. Wasim A. Qadri, Adv.
Mr. Bipul Kumar, Adv.
Mr. D.S. Mahra, Adv.

For TELCO
Mr. F.S. Nariman, Sr. Adv.
Mr. Percy Gandhi, Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Nandini Gore, Adv.
Ms. Pooja Gautam, Adv.
Ms. Manik Karanjawala, Adv.

For D.T.C.
Ms. A. Subhashini, Adv.

For N.C.R.P.B.
Ms. Sheil Sethi, Adv.

For C.P.C.B.
Mr. Vijay Panjwani, Adv.

...4/-

